

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6394  
ANSWERED ON:05.05.2015  
ARRESTS OF TERRORIST LEADERS  
Senguttuvan Shri Balasubramaniam

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the security forces have arrested top leaders of the Karbi Peoples Liberation Tigers (KPLT) who were waging a war against the Government;
- (b) if so, the details thereof;
- (c) whether the arrest of the KPLT leadership would pave the way for the Government to engage itself in peace talks with the other members of the group;
- (d) if so, the details thereof; and
- (e) the proactive steps taken to wean away people of this region from terrorist ideals?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): Yes Madam, some top leaders of Karbi Peoples' Liberation Tigers (KPLT) holding the post of self-styled, defence secretary, finance secretary, auditors, and others in the organization have been arrested by the Security Forces.

(c) & (d): KPLT has been indulging in terrorist violence from time to time killing innocent people. These outfits are also indulging themselves in extortion activities and abduction/kidnapping of people for ransom. Efforts of the State Government are being supplemented for containing violent activities of these terrorist organizations. It is viewed that there is hardly any reason for holding talks with the groups which are indulging in mindless violence and other criminal activities thereby making lives of general public miserable.

(e): A scheme for surrender-cum-rehabilitation for North East is being implemented w.e.f. 01.04.1998. The scheme was revised on 01.04.2005. As per revised guidelines, an immediate grant of Rs.1.50 lakhs is to be kept in the bank in the name of surrenderee as fixed deposit for a period of 3 years. This money can be utilized as collateral security/Margin Money against loan to be availed by the surrenderee from the bank for self-employment. Besides, stipend of Rs.3500/- per month to each surrenderee for 36 months, incentives for surrendered weapons are provided and also there are provisions for vocational training to the surrenderee for self-employment.